

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in TP 39/16	For hearing (to await the order of the Hon'ble High Court)	397/ 398	Sudarshan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles(P) Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
1	ADARSH S 815400961	REPRESENTATION TO WHOM

1 ADARSH S PETITIONERS   
815400961

2 VEDANTH CHUGH RESPONDENTS   
9900132222

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. It is reported that, matter is still pending in the Hon'ble High Court of Karnataka. List it on 18/12/2017.

  
Member (T)

  
Member (J)